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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.160/BB/2017	-	For compliance	252(3)	Chromozome Network Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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**ORDER**

No representation for Petitioner. Registry requires additional information. Petitioner Company has not furnished the same till date. Before passing any order it is necessary to order for notice to the Petitioner Company. Registry to send notice to the Petitioner Company to appear before the Tribunal on the next date of hearing otherwise matter will be decided according to law. List it on 16/01/2018.

  
**Member (T)**

  
**Member (J)**